

R.O.C. No.30/2015-Con.B2

DISTRICT JUDGE
PROMOTION

NOTIFICATION No. 177 / 2015

Thiru. A.Paramaraj, Senior Civil Judge, now functioning on deputation as Registrar, State Consumer Disputes Redressal Commission, Chennai, who has been promoted as District Judge (Entry Level), on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015, is permitted to continue to function on deputation in the post of Registrar, State Consumer Disputes Redressal Commission, Chennai, which has been upgraded to the cadre of District Judge (Entry Level).

HIGH COURT, MADRAS
DATED: 18.11.2015

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL